

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.298 of 2013 and IA No. 394 of 2013

Dated: 03rd April, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

**Gujarat State Petronet Ltd. Appellant (s)
Versus
Petroleum & Natural Gas Regulatory Board ... Respondent (s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Amit Kapur,
Mr. Apporva Mishra
Ms. Radhika Gupta

Counsel for the Respondent(s) : Mr. Prashant Bezbouah and
Ms. Sonali Malhotra for PNGRB

ORDER

The Learned Counsel for the Appellant is filing Rejoinder today in Appeal No.298 of 2013.

Post the matter on **07.042014.**

**(Nayan Mani Borah)
Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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